

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1196**

**TO BE ANSWERED ON THE 30<sup>TH</sup> JULY, 2025/ SRAVANA 8, 1947 (SAKA)**

**RISE IN DRUG RELATED CASES IN KERALA**

**1196 SHRI HARIS BEERAN:**

**Will the Minister of Home Affairs be pleased to state:**

- (a) whether it is a fact that Kerala state has the highest rate of drug related cases in the country;**
- (b) if so, the details thereof;**
- (c) the number of drug cases registered under the Narcotics and Psychotropic Substance Act, 1985 in Kerala for the last four years; and**
- (d) whether Government has taken any strong measures to prevent the supply of drugs to educational institutions and vulnerable populations?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (c): As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2022; State-wise and year-wise details of drug cases registered under the Narcotic Drugs and Psychotropic Substances Act, 1985 (including Kerala) during 2019 to 2022 is as at Annexure-I**

**(d): The government has taken various steps to curb the drug supply in the country including educational institutions and vulnerable population. The major steps are setting up a four-tier Narco-Coordination Centre (NCORD) mechanism to enhance coordination between Central & State Drug Law Enforcement Agencies (DLEAs), formation of a dedicated Anti-Narcotics Task Force (ANTF) in every state, Joint Coordination Committee under the chairmanship of Director General Narcotics Control Bureau (NCB) to monitor significant seizure cases, coordination with other agencies like Navy, Coast Guard, Border Security Force, State ANTF, etc. to conduct joint operations to control the drug trafficking, capacity building of other DLEAs, launch of Madak-Padarth Nished Asoochna Kendra (MANAS) helpline No. 1933 for drug information/complaint etc. In addition, Central Board of Secondary Education (CBSE) has taken cognizance of drug abuse in schools and initiated various measures for anti-drug education in schools, child safety measures like activities to prevent use of harmful substances etc., workshops, in class lessons, counselling and awareness sessions for students, staff and parents, referral mechanism for therapeutic counselling, appointment of full time counsellor and wellness teacher, observation of international anti-drug days, participation in Nasha Mukht Bharat Abhiyaan etc.**

**State-wise and year-wise details of drug cases registered under the Narcotic Drugs and Psychotropic Substances Act, 1985 (including Kerala) during 2019 to 2022**

SL	State/UT	2019	2020	2021	2022
1	Andhra Pradesh	717	866	1635	1391
2	Arunachal Pradesh	124	132	264	306
3	Assam	841	983	2291	2902
4	Bihar	697	964	1469	1823
5	Chhattisgarh	707	875	1123	1155
6	Goa	218	147	121	153
7	Gujarat	289	308	461	508
8	Haryana	2677	3060	2741	3815
9	Himachal Pradesh	1439	1538	1537	1516
10	Jharkhand	242	415	609	464
11	Karnataka	1652	4054	5787	6399
12	<b>Kerala</b>	<b>9245</b>	<b>4968</b>	<b>5695</b>	<b>26619</b>
13	Madhya Pradesh	3432	3155	4068	4811
14	Maharashtra	14158	4714	10087	13830
15	Manipur	338	304	354	518
16	Meghalaya	117	76	69	116
17	Mizoram	160	97	122	245
18	Nagaland	142	115	154	242
19	Odisha	980	1179	1642	1891
20	Punjab	11536	6909	9972	12442
21	Rajasthan	2592	2743	2989	3821
22	Sikkim	20	19	52	41
23	Tamil Nadu	4329	5403	6852	10385
24	Telangana	464	509	1346	1279
25	Tripura	316	307	357	562
26	Uttar Pradesh	10198	10852	10432	11541
27	Uttarakhand	1396	1282	1762	1440
28	West Bengal	1421	1626	1890	1608
	<b>TOTAL STATE(S)</b>	<b>70447</b>	<b>57600</b>	<b>75881</b>	<b>111823</b>
29	A&N Islands	133	55	28	52
30	Chandigarh	226	134	89	182
31	D&N Haveli and Daman & Diu+	0	5	6	11
32	Delhi	712	748	566	1179
33	Jammu & Kashmir*	1173	1222	1681	1837
34	Ladakh	0	2	5	8
35	Lakshadweep	4	4	3	3
36	Puducherry	26	36	72	141
	<b>TOTAL UT(S)</b>	<b>2274</b>	<b>2206</b>	<b>2450</b>	<b>3413</b>
	<b>TOTAL (ALL INDIA)</b>	<b>72721</b>	<b>59806</b>	<b>78331</b>	<b>115236</b>

Source: Crime in India (NCRB)

Note: '+' Combined data of erstwhile D & N Haveli UT and Daman & Diu UT for 2019

\*) Data of erstwhile Jammu & Kashmir State including Ladakh for 2019